

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 221
(IB)-611/ND/2022
IA-6323/2023

IN THE MATTER OF:

Sarda Pipes and Fittings Pvt. Ltd.

... **Applicant/Petitioner**

Versus

SFS Fire and Security Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 09.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-6323/2023: Ld. Proxy Counsel for the Applicant/RP submitted that the arguing counsel is not available and prayed for short adjournment. At his request, the hearing is deferred to 04.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)